NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: Mr. Prabhat R. Jhunjhunwala V/s.

M/s. Unicom Skytech Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
1.	O.B. Churchan	web Pisechn Respondent-No	D.P. D. hours
24.	Anilet Rangu	ubne i p Advocate u Petitioner	la DEANSUBUR.
ł	Ajay Basutte	n Petitioner	
	0	COMMON ORDER	
T.C.P. No. 44/397-398/CLB/MB/MAH/2013			
	<u>T.C.</u>	P. No.113/397-398/CLB/N	1B/MAH/2009
1.	The Learned Repres	sentatives of both the sides ar	re present.
2.	By consent seeking a Sd/-	adjournment. Adjourned to 2	6.02.2018 at 2.30 PM. Sd/-
Memb	kara Pantula Mohan Der (Judicial) 2018.	n	M.K. Shrawat Member (Judicial)

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